(4)

DA-626/88

New Delhi this the 31st day of March, 1997.

Hon'ble Or. Jose P. Verghese, Vice-Chairman(J) Hon'ble Sh. S.P. Biswas, Member(A)

- Sh. V.P. Misra,
 S/o Sh. S.K. Misra,
 R/o 33-8(MIG), Pocket-C,
 Ashok Vihar, Phase-III,
 Delhi-52.
- 2. Mrs. Shail Bala Jain, W/o Sh. C. K. Jain, R/o 1714, Qulabi Bagh, Delhi-7.
- Shri D.C. Kulshreshta,
 S/o Sh. R.P. Atheya,
 R/o SD-1, Tower Apartments,
 Pitampura, Delhi-34.

Applicants.

(through Sh. G.O. Oupta, advocate)

versus

- Union of India through the Secretary to the Government of India, Ministry of Human Resources Development (Department of Education), New Delhi.
- Delhi Administration through its Chief Secretary,
 Sham Nath Marg,
 Delhi-54.
- The Principal, Delhi Engineering College, Kashmeri Gate, Delhi-5.
 Respondents

(through Mrs. Avnish Ahlawat - Not present)

Order (oral)
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

The learned counsel for the applicants seeks permission to withdraw this Q.A. Permission, as prayed for, is granted. Accordingly, this Q.A. is dismissed as withdrawn.

(S.P. (Hiswas)

(Dr. Jose P. Verghase)
V.S.(J)

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